

ITEM NO.31

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 111/2021

in

Writ Petition (C) No. 804/2020

MADRAS BAR ASSOCIATION

NON-APPLICANT(s)

VERSUS

UNION OF INDIA & ANR.

APPLICANT(s)

(IA No. 27760/2021 - APPLICATION FOR TAKING ON RECORD, IA No. 58960/2021 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 2727/2021 - CLARIFICATION/DIRECTION)

WITH

Diary No. 5510/2021 (PIL-W)

(IA No. 30102/2021 - APPLICATION FOR PERMISSION, IA No. 30106/2021 - CLARIFICATION/DIRECTION and IA No. 30104/2021 - INTERVENTION/IMPLEADMENT)

Diary No. 5526/2021 (PIL-W)

(IA No. 30185/2021 - APPLICATION FOR PERMISSION, IA No. 30189/2021 - CLARIFICATION/DIRECTION and IA No. 30186/2021 - INTERVENTION/IMPLEADMENT)

Diary No. 5122/2021 (PIL-W)

(IA No. 41438/2021 - APPLICATION FOR PERMISSION, IA No. 28120/2021 - CLARIFICATION/DIRECTION and IA No. 31843/2021 - INTERVENTION APPLICATION)

Diary No. 6543/2021 (PIL-W)

(IA No. 35655/2021 - APPLICATION FOR PERMISSION, IA No. 35669/2021 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 35659/2021 - INTERVENTION/IMPLEADMENT)

Diary No. 12680/2021 (PIL-W)

(IA No. 64575/2021 - APPLICATION FOR PERMISSION, IA No. 64577/2021 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 64576/2021 - INTERVENTION/IMPLEADMENT)

Date : 07-03-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SANJAY KUMAR

**For Non-applicant(s)**

Mr. Sahil Tagotra, AOR  
Mr. Sujay Jain, Adv.

Mr. R. Chandrachud, Adv.  
Mr. Santosh Kumar, AOR  
Ms. Hemlata Rawat, Adv.  
Mr. Shravanth Paruchuri, Adv.

Mr. R. Chandrachud, AOR  
Mr. Dhuli Venkata Krishna, Adv.

Mr. Mahesh Thakur, AOR  
Mrs. Vipasha Singh, Adv.  
Mrs. Geetanjali Bedi, Adv.  
Mr. Akshay Kumar, Adv.

Mrs. Anil Katiyar, AOR

**For Applicant (s)**

Mr. R. Venkatramani, A.G.  
Mr. R. Balasubramaniam, Sr. Adv.  
Mr. Raj Bahadur Yadav, AOR  
Mr. Chinmayee Chandra, Adv.  
Mrs. Shraddha Deshmukh, Adv.  
Mr. Zoheb Hossain, Adv.  
Mr. Ankur Talwar, Adv.  
Mr. Chitvan Singhal, Adv.  
Mr. Raman Yadav, Adv.  
Mr. Abhishek Kumar Pandey, Adv.  
Ms. Ameyvikrama Thanvi, Adv.  
Mr. Kartikey Aggarwal, Adv.

Mr. R. Venkatramani, A.G.  
Mr. R. Balasubramanian, Sr. Adv.  
Mr. Zoheb Hossain, Adv.  
Ms. Chinmayee Chandra, Adv.  
Ms. Shraddha Deshmukh, Adv.  
Mr. Ankur Talwar, Adv.  
Mr. Chitvan Singhal, Adv.  
Mr. Arvind Kumar Sharma, AOR

Mr. T. V. S. Raghavendra Sreyas, AOR

Ms. Sakshi Kakkar, AOR

Mr. Rajeev Singh, AOR

**UPON hearing the counsel, the Court made the following  
O R D E R**

**The learned Attorney General for India prays for some time to  
obtain instructions and inform the Court about the present status.**

**Re-list in the week commencing 07.04.2025.**

**(DEEPAK GUGLANI)  
AR-CUM-PS**

**(ANJALI PANWAR)  
COURT MASTER (NSH)**